

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 70 OF 2017

Dated: 8th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

DCM Shriram Ltd.

...Appellant(s)

Vs.

**Rajasthan Electricity Regulatory Commission &
Ors.**

...Respondent(s)

Counsel for the Appellant(s)

: Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s)

: Mr. R. K. Mehta
Ms. Himanshi Andley
Mr. Ajatshatru S. Mina for R-2

Mr. Pradeep Mishra
Mr. Manoj Kumar Sharma for R-3

ORDER

Learned counsel for Respondent No. 2 seeks more time to file written submissions. Time is granted. He may file the same with IA on or before 15.07.2019 with advance copy to the other side.

As agreed by learned counsel for the parties, list the matter for further hearing on **15.07.2019**.

**(S. D. Dubey)
Technical Member**

tpd/mkj

**(Justice Manjula Chellur)
Chairperson**